

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/33/2017  
NAME OF THE TRANSFEROR : C.K. VIJAYAN  
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD & 2  
OTHERS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*J. Ashwin  
Counsel for C.K. Siva  
9847835783*

2.

*B. RANARAJA  
9846053423*

*Counsel for the Petitioner and*

3. ANANT MERATHIA ORDER COUNSEL FOR R1, R3

*Anant*

Counsel for the Petitioner is present. Counsel for R1 & R3 is present. Counsel for R2 is present. The Respondents are directed to file reply. Put up on 11.06.2019 at 10.30 A.M.

MS

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)